

**Customs, Service Tax & Anti Dumping Branch  
WEEKLY DISPATCH STATEMENT  
FROM 04.03.2024 TO 08.03.2024**

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/52065/2021	F.O/54467/2024	27.02.2024	04.03.2024
2.	C/52419/2018, C/52193/2018, C/51911/2018	F.O/54487-54489/2024	27.02.2024	04.03.2024
3.	C/50384/2021	F.O/54497/2024	29.02.2024	06.03.2024
4.	C/538/2007	F.O/54516/2024	29.02.2024	06.03.2024
5.	C/50198/2024	F.O/54525/2024	01.03.2024	06.03.2024
6.	C/53942/2023	F.O/54526/2024	04.03.2024	06.03.2024
7.	C/51687/2021	F.O/54531/2024	05.03.2024	07.03.2024
8.	C/51426/2022	F.O/54532/2024	05.03.2024	07.03.2024
		MISC ORDER		
1.	C/51153/2022	M.O/50128/2024	27.02.2024	04.03.2024
2.	C/51436/2022	M.O/50129/2024	27.02.2024	04.03.2024
3.	C/51724/2023	M.O/50131/2024	27.02.2024	04.03.2024
4.	C/55422/2023	M.O/50132/2024	27.02.2024	04.03.2024
5.	C/50122/2024	M.O/50135/2024	27.02.2024	04.03.2024
6.	C/51201/2022, C/52295/2021, C/50004/2022, C/50005/2022	M.O/50136-50139/2024	27.02.2024	04.03.2024
7.	C/54918/2023, C/55054/2023, C/55290/2023	M.O/50143-50145/2024	04.03.2024	06.03.2024

  
DEPUTY REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.